

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 76/2024 IA 66/2024 CA 117/2024 CA 396/2021 CA 355/2023 CA
121/2022

In
CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 16.05.2024

NAME OF THE PARTIES: UNION OF INDIA VS INFRASTRUCTURE
 LEASING AND FINANCIAL SERVICES
 LTD. & ORS.

SECTION 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. M.S. Bhardwaj, Ld. Counsel for SFIO present in CA 76/2024, CA 355/2023, IA 66/2024. Mr. Vishesh Kalra a/w Mr. Raturaj Bankar, Ld. Counsel for the Applicant IA. 355/2023. Mr. Chirag Bhawsar, Ld. Counsel for Respondent No.21 and 22 in CA 396/2021. Mr. Kunal Mehta a/w Ms. Soumya Srinivasan, Ld. Counsel for Respondent No. 334 in CA 121 of 2022. Ms. Aditi Bhatt, Ld. Counsel for Applicant in CA 117/204 and Respondent No. 28 to 30 in CA 396/2021 present. Mr. Pulkit Sharma i/b Tanushree Sogani, Ld. Counsel for Respondent No. 20 in CA 396/2021. Mr. Pulkit Sharma a/w Ms. Prapti Kedia, Ld. Counsel for Respondent No. 23. Mr. V.P, Singh a/w Mr. Aditya Jalan and Mr. Raghav Seth, Ld. Counsel for Applicant in IA 76/2024 and R31 and 32 in CA 396/2021. Mr. Khan, Ld. Counsel for Respondent No. 18 in CA 396/2021. Mr. Amir Arsiwala, Ld. Counsel for Respondent No. 13 in CA 396/2021. Mr. Ashok Pandey,

Ld. Counsel for Respondent No. 14 in CA 396/2021. Mr. Prachi Dharni, Ld. Counsel for Respondent No. 27 in CA 396/2021. Mr. Gaurav Sharma a/w Ms. Rajnni Kuttyy i/b Avyuktaa Legal for Respondent No. 17 in CA 396 of 2021. Mr. Kuber Dewan, Adv.; Mrs. Neeharika Aggarwal, Adv.; Mr. Kaustubh Srivastava, for Respondent No. 1 in CA 396 of 2021. Tine Abraham Adv, Akshay Puri Adv, Shivam Singhanian Adv, Ld. Counsel for Respondent No. 26 in CA 396/2021.

IA 76/2024

IA 66/2024

1. Connected matter to the above applications are ordered to be list on 12.07.2024. Accordingly, list these applications also on 12.07.2024.

CA 117/2024

1. Connected matter to this application are ordered to be list on 12.06.2024. Accordingly, list this application also on 12.06.2024.

CA 396/2021

1. Ld. Counsel for the SFIO/Union submits that an amendment application has already been filed and same is yet to be numbered and the same is already been served upon the respondents. The Amendment Application seeks bring out the final outcome of the investigation report.
2. This Application is connected to maintainability of ISSL Application.
3. List this matter on 12.07.2024.

CA 355/2023

1. Ld. Counsel for the Union is directed to seek clarification as to whether the Respondent No. 6 was the Director in any associate company of the

Respondent Company and if she was a Director what role she was holding.

2. List this matter on

CA 121/2023

1. Ld. Counsel submit that this Application is connected to MA 2071/2019.
2. List this Application on 12.07.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)